

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 282/2016	Hearing	220	Salesforce.Com India Pvt. Ltd., & 3 Others.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

*for the petitioner*  
  
*Praveen Kumar*  
*ICAR 2400610*

Counsel for petitioner is present. M/s. Khaitan & Co., Advocates, have filed vakalat for petitioner. Counsel reported that already CLB has disposed of the matter and violation was compounded by the CLB and he has enclosed the orders.

Registry to verify and put up note.

List it on 06.09.2017.

  
MEMBER (J)

  
MEMBER (T)